


HIGH COURT OF JUDICATURE AT ALLAHABAD
Administrative (E-I) Section
Notice

The Hon'ble Court has been pleased to pass the following order on 05th of May, 2021:

“.....that Summer Vacation in the High Court of Judicature at Allahabad as well as its Lucknow Bench and its Subordinate Courts be preponed and observed from 10.05.2021 to 04.06.2021 in lieu of 01.06.2021 to 30.06.2021 and the Calendars be treated modified accordingly.....”

By order of the Court,

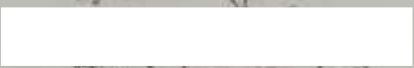

Registrar General

No. 5325 / XC-3 / 2021 / Admin. (E-I) Dated: Allahabad; 06.05.2021.

Copy forwarded for information and necessary action to -

1. The Advocate General, U.P. Allahabad.
2. All the District & Sessions Judge, Subordinate to the High Court of Judicature at Allahabad.
3. The President, High Court Bar Association, High Court, Allahabad.
4. The Secretary, High Court, Bar Association, High Court Allahabad.
5. The President, Advocates' Association, High Court, Allahabad.
6. The Secretary, Advocates' Association, High Court, Allahabad.
7. The President, Awadh Bar Association, High Court, Lucknow Bench Lucknow.
8. The Secretary, Awadh Bar Association, High Court, Lucknow Bench, Lucknow.
9. The Chief Private Secretary, High Court of Judicature at Allahabad.
10. The P. S. to Special Officer (Vigilance), High Court, Allahabad.
11. The P. S. to the Registrar General, High Court of Judicature at Allahabad.
12. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
13. The Principal Private Secretary (Administration), High Court, Allahabad.
14. The Registrar cum Principal/Head Bench Secretary, High Court, Allahabad.
15. All the Registrar, High Court Allahabad.
16. The Joint Registrar (J) (Budget), High Court, Allahabad.
17. The Accountant General, A. G. U. P., Allahabad.
18. The System Manager Computer Center, High Court Allahabad with the request to upload the notice on official website of High Court Allahabad.
19. The Deputy Registrar (Admin. F) Section, High Court, Allahabad.
20. The Staff Officer to the Registrar General, High Court, Allahabad.
21. Display on Notice Board.

By Order of the Court,


Joint Registrar (J) (Services)